

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, DISTRICT
SOLAN, HIMACHAL PRADESH.

No. D&SJ/SLN/EC/File-228/2021-
Dated Solan the 27th April, 2021.

OFFICE ORDER

In pursuance to the Registry of Hon'ble High Court Order
No. HHC/RG/C-19/2020-58, dated 24.04.2021, it is, hereby, ordered that
only urgent cases shall be taken up by virtual mode till further orders.

Sd/-
(Bhupesh Sharma)
District & Sessions Judge,
Solan, District Solan, H.P).

Endst. No. As above. 3765 Dated: 27 4. 2021

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Himachal Pradesh w.r.t
the order No. HHC/RG/C-19/2020-58, dated 24.04.2021 for kind
information, please.

For information and necessary action to:-

2. All the Judicial Officers in this Civil and Sessions Divisions, Solan for
information and necessary action.
3. The Deputy Commissioner, Solan, District Solan, H.P.
4. The Superintendent of Police, Solan and Baddi.
5. The District Attorney, Solan.
6. The President Bar Association, Solan /Kandaghat/ Kasauli/Arki/
Nalagarh.
7. The Reader of this office for necessary action.
8. The System Officer with the direction to upload on the website of this
Division.
9. Notice Board of this office.
10. Copy to be affixed on the entrance gate to the Courts Complex Solan.
11. Guard file.

Bhupesh
District & Sessions Judge,
Solan, District Solan, H.P).